NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 479/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLAS**ENAPATH**Y

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Kamla Dhanjal Construction Company Pvt. Ltd.

V/s

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 479/252/NCLT/MB/MAH/2017

On the application moved by the Petitioner under Section 252(3) of the Companies Act, 2013, RoC Mumbai is hereby directed to file report/objection, if any, against this Petition within 15 days hereof.

List this matter on **21.11.2017**.

_Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)